NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/161/2016

NAME OF THE PETITIONER(S)

: Easwaramurthy Arumugam & 4 others

NAME OF THE RESPONDENT(S)

: M/s Sree Thirumalai Electronics Pvt Ltd & 7 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Si Varshim

REPRESENTATION BY WHOM

1. BRI VARSHING

FOR V. MA HESH

PETITIONERS

ORDER

Ms. Sri Varshini, Counsel for Petitioners present. Counsel for Respondent called but absent. Counsel for Petitioners stated that the settlement between the parties is in progress and undertakes to report the outcome of settlement. Put up on 27/2/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)